


**Mediation Centre, Rajasthan High Court  
Jaipur Bench, Jaipur  
Cause List Date 09-05-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.C. Mittal	S.B. Civil First Appeal No. 587/15 Ashok Kumar Vs. Ramesh Chand	Sudesh Bansal	Mahesh Dutt Sharma
2	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition No. 3/13 HI tech International Vs. Warm Forgings Pvt. Ltd.	Rajendra Salecha	Sandeep Tanjea
3	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Bail Application No. 2215/16 Himant Meena Vs. State	Rajneesh Gupta	Rajendra Kr. Sharma
4	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 2783/14 Gazala Tabssum Vs. Abdul Hameed	Sanjay Singhal	P.S. Sharma
5	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar	Rajneesh Gupta	V.S. Chauhan

**NOTICE**

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
( Dr. Shakti Singh Shekhawat )  
Deputy Secretary  
(Action Plan & ADR)